

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-535**

IB-2728/ND/2019

(1) IA/880/2021

(2) IA 897/2021

(3) IA/4477/2020

**IN THE MATTER OF:**

Om Logistics Ltd

V/s

Servel India Pvt Ltd

....Applicant

...Respondent

**SECTION**

U/s 9 IBC

Order delivered on 25.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Since, the Hon'ble Member (T) is going to attend special bench. Therefore, due of paucity of time, list the matter on **06.04.2021**.

  
**(Anil Kumar)**

*for* **(Court Officer, C-V)**